

**NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2016 AT 10.30 AM**

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**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**  
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APPLICATION NUMBER :  
PETITION NUMBER : CA/7/2016  
NAME OF THE PETITIONER(S) : India Infrastructure Fund  
NAME OF THE RESPONDENT(S) : Karaikal Port Private Limited & 6 Others  
UNDER SECTION : 98(1)

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S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
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REPRESENTATION BY WHOM  
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**ORDER**

Proxy counsel for counsel representing the applicant present. He states that the counsel on record is preoccupied and prays time for moving an application. At request, time is granted. Put up on **09.12.2016 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)